

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 340 of 2017 &
IA No. 694 of 2017**

Dated: 1st November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

All India Power Engineers' Federation

...Appellant(s)

Vs.

M/s Teesta Urja Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma

Counsel for the Respondent(s) : Mr. Tarun Johri
Mr. Ankit Saini for R.1

Ms. Raveena Dhamija for R-2

Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan for R-4 to R-7

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **07.02.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Js/kt